

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017] With

IA 164 of 2018

IA 165 of 2018

IA 348 of 2018 in IA 163 of 2018 with

IA 349 of 2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020**

**Name of the Company:** SREI Infrastructure Finance Ltd  
V/s  
K S Oils Ltd

**Section:** Sec 66 r.w 60(5)(a) & 25(2)(i) of IBC/Sec 19(2),19(3) r.w 14(1)(b),Sec 74 of  
IBC r.w rule 11 of NCLT rules 2016/60(5)/60/IA for Directions/7 of  
Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Senior Counsel Mr. Mihir Thakore appeared for Suspended Management.

Learned Counsel Mr. Vivek Sibal a.w. Learned Counsel Mr. Rahul Sharma appeared for the RP in IA 165 of 2018.

Learned Counsel Mr. Sanjay Bhatt appeared for the RP. Learned Counsel Ms. Natasha Dhruman Shah appeared for the Respondent in IA 163 of 2018 and for Applicant in IA 349 of 2018. Learned Counsel Ms. Megha Jani appeared for the Applicant in IA 163 of 2018 and IA 348 of 2018. Learned Counsel Mr. Aditya J Pandya appeared. Learned Counsel Mr. Trisha Baxi appeared. Learned Counsel Mr. Biju Nair appeared.

Matter to appear for further consideration on 01.01.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 10th day of December, 2020